

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/360/ (IB)/2017  
NAME OF THE PETITIONER(S) : PRABHAKARAN T.R  
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN R. JASTHANAN	Counsel for Petitioner	[Signature]
2.	T. Mahendran	Counsel for Respondent	[Signature]

ORDER

Counsel representing both the parties are present and submitted that there is a chance of settlement between the parties. Both the counsel prayed time for reporting the final outcome of the settlement talks. Time extended at their request. Put up on 11.08.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc